

Killers on Prowl and the Victims are Nurses

684. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in "THE WEEKLY SUN" Vol. No. 9 of 15th October, 1977 under headline "KILLERS ON THE PROWL AND THE VICTIMS ARE NURSES"; and

(b) if so, what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The news item referred to two incidents—one at the All India Institute of Medical Sciences, New Delhi and the other at the G. B. Pant Hospital. So far as the All India Institute of Medical Sciences is concerned, no such incident has taken place and as such the report is not correct.

As regards the G.B. Pant Hospital, one Staff Nurse was found dead in Operation Theatre No. 2 of the hospital on the night of 20-9-1977. Consequently there was a strike by Nurses on this issue. The Executive Councillor (Medical) Delhi Administration took a meeting on 20-9-1977 with the representatives of the Delhi Nurses Association, following which the strike was called off. As a result of the discussions held at the meeting and an inquiry conducted by the Secretary (Medical) Delhi Administration into the complaints of the Nurses, the following steps have been taken:—

(i) The call duty system of the nurses has been suspended.

(ii) The Deputy Nursing Superintendent of the G.B. Pant Hospital has been transferred.

(iii) The monthly meetings with the representatives of the Delhi Nurses Association are being called by the Medical Superintendents of the Hospitals. One such meeting has already been held in October, 1977.

(iv) Additional safety measures for nurses residing in the Nurses Hostel and while on duty in the Hospital have been taken.

An enquiry into the allegations levelled by the Nurses Association at the meeting taken by the Executive Councillor (Medical) was conducted by the Secretary (Medical) Delhi Administration. Follow up action on the Inquiry Report is in progress.

Redistribution Policy of Steel

685. SHRI MADHAVRAO SCINDIA: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question 2784 on the 7th July, 1977 regarding redistribution policy of steel and state:

(a) whether arrangements have been made by Hindustan Steel Ltd. to open a consignment agency at Gwalior under the redistribution policy of Steel in the country; and

(b) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). It was proposed originally by Hindustan Steel Limited to have a Consignment Agency at Gwalior. However, State Government of Madhya Pradesh offered land and other facilities for operating the stockyard. In view of this, it was decided by Hindustan Steel Limited to start a departmental yard at Gwalior. The yard has started functioning from 10th November, 1977.